

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Notification

Srinagar, the 07<sup>th</sup> September, 2021

S.O. 312 :- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Rajouri:-

S.No	Name of the Officer S/Shri	Present place of posting
1.	Mohd Rafiq Wani	N.T Darhal
2.	Joginder Kumar	N.T Narua Bambal (Khawas)
3.	Manpreet Singh	N.T Bhawani (Nowshera)
4.	Parampreet Singh	N.T Rajal (Nowshera)
5.	Ashwani Raina	N.T Bhajwal (Sunderbani)
6.	Vikrant Koshal	N.T Lamberi-Dandesar (Nowshera)
7.	Sushil Kumar Sharma	N.T Kalakote
8.	Subash Kumar	N.T Bambliya (Sunderbani)
9.	Aditya Kerni	N.T Parat Siot
10.	Dheeraj Koshal	N.T Thandapani (Sunderbani)

By Order of the Government of Jammu and Kashmir

Law-powr/3/2021

Dated:- 07-09-2021

Sd/-

(Achal Sethi)

Secretary to Government,

Copy to the :-

1. Principal Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. District Magistrate, Rajouri. This is with reference to his letter Reference:-No. JC/DMR/1067-70 dated 03.09.2021.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

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(Khursheed Ahmad Bhat)

Additional Secretary to Government,

ACW